

T.B. Clinics

325. { **Shri Dinen Bhattacharya:**
 Shrimati Vimla Devi:

Will the Minister of **Health** be pleased to state:

(a) whether it is a fact that the programme for establishing T.B. clinics is not progressing according to the schedule;

(b) if so, the reasons therefor;

(c) the number of clinics established so far since the commencement of the Third Plan; and

(d) the expenditure incurred in this respect?

The Minister of Health (Dr. Sushila Nayar): (a) to (d). The required information is being collected from the State Governments and will be laid on the table of the Sabha as soon as available.

Neyveli Project

326. { **Shri A. K. Gopalan:**
 Shri Vasudevan Nair:
 Shri Warrior:
 Shri Maniyangadan:

Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether the Kerala Government have requested the Centre to release power from the Neyveli Project to the State; and

(b) if so, the action taken thereon?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b) The matter is under consideration.

T.B. Patients

327. { **Shri D. C. Sharma:**
 Shri Onkar Lal Berwa:

Will the Minister of **Health** be pleased to state:

(a) whether it is a fact that the position with regard to the treatment of tuberculosis patients in their homes is unsatisfactory; and

(b) if so, the steps proposed to be taken in this regard?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). The scheme for expanding domiciliary treatment facilities for tuberculosis patients has made little progress as the State Governments have not provided adequate funds and resources for it. There are also difficulties in achieving rapid progress due to shortage of T.B. drugs, X-ray films and equipment. The following steps are being taken to overcome these difficulties:

(i) Efforts are being made to step up the production of anti-tuberculosis drugs by the existing plants to the full extent practicable. Further increase in the production capacity and import of drugs to the extent necessary is being discussed with the UNICEF.

(ii) The State Governments have been urged to expedite the establishment of T.B. Clinics with a view to achieving the target of at least one clinic in every district during the III plan period. X-ray and laboratory equipment are being supplied by the UNICEF to those Clinics which have been properly established/upgraded.

(iii) It is proposed to establish 25 Mobile T.B. Clinics during the III Five Year Plan period. Orders for the procurement of 5 such Clinics have already been placed.

750 Bedded Hospital in Delhi

328. Shri Subodh Hansda: Will the Minister of **Health** be pleased to state:

(a) whether the plan and estimate of the 750 bedded hospital block of the All India Institute of Medical Sciences at Delhi has been ready;

(b) the names of architects entrusted to prepare the design;

(c) the provisional estimate of the building; and

(d) whether it will be constructed on phased programme basis or the entire building will be taken up?

The Minister of Health (Dr. Sushila Nayar): (a) Yes.

(b) M/S Kanvinde and Raj and Master Sathe and Kothari, 14-F, Central Ring, Connaught Place, New Delhi.

(c) Rs. 243 lakhs.

(d) On phased programme basis.

Rent Paid for Private Buildings

329. Dr. L. M. Singhvi: Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) the amount paid by Government during the last five years as rent of the various buildings in Delhi which house Government offices but do not belong to Government;

(b) how many of these buildings are owned by private individuals; and

(c) the precautions taken to ensure that no favouritism is involved in selecting private buildings for the purpose?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) and (b). The information is being collected and will be placed on the Table of the Sabha.

(c) The buildings to be taken on rent for Government offices are selected by the Administrative Departments if no Government accommodation is available to them. The rent for these buildings is determined on the basis of a certificate of reasonableness of the rent issued by the C.P.W.D. Rents already being paid by Government for similar buildings in the same localities are also taken as a guide for fixing the rents of new buildings to be taken on rent.

Business Profits

330. Shri Harish Chandra Mathur: Will the Minister of Finance be pleased to state:

(a) the amount repatriated or due for repatriation to different countries on business profits during the last two years; and

(b) the estimate of such amount during the next three years of the Plan?

The Minister of Finance (Shri Morarji Desai): (a) A statement showing remittance of business profits (current as well as accumulated) and dividends during the years 1961-62 and 1962-1963, with country-wise breakup, is placed on the Table of the House. [Placed in Library. See No. LT-1461/63].

(b) It is not possible to make any accurate forecast of such remittances. Based upon past figures given above a rough estimate may be about Rs. 35 to Rs. 40 crores per year.

Anti-Smallpox Campaign

331. Shri Raghunath Singh: Will the Minister of Health be pleased to State whether the Punjab Government have approached West Pakistan Government in connection with anti-smallpox campaign?

The Minister of Health (Dr. Sushila Nayar): The Government of Punjab have not made any approach to the Government of Pakistan in the matter. It may, however, be stated that in accordance with an agreement reached between the Governments of India and Pakistan in 1950 based on the provisions of Article 9 of the International Sanitary Convention, the following reciprocal arrangements for exchange of epidemiological information relating to contiguous areas exist between the two countries:—

(i) A routine weekly epidemiological report giving data by districts may be exchanged directly between the provincial headquarters.

(ii) The occurrence of the first case of any of the Convention diseases in a province may similarly be intimated telegraphically by the provincial